

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.105/NCLT/AHM/2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2021**

Name of the Company: Jiwanlalgopalji Makadia (Patel) & Ors.
V/s.
Patel Oils & Chemicals Pvt Ltd & Ors.

Section: 241, 242 of the Companies Act, 2013.

ORDER

Learned PCS Mr. Kunjan Dalal appeared for the Petitioner.

Learned Counsel Mr. Chinmay M Gandhi appeared for R- 6. Learned Counsel Mr. Jainish Shah appeared for R-1, 2 and 3.

Learned Counsel for R-6 submitted that he had appeared on 28.09.2020 but inadvertently mistake his appearance was not recorded; hence, we record his appearance even on that date i.e. 28.09.2020.

Pleadings are held to be completed.

Matter to come up with connected matter on 15.02.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 4th day of January, 2021

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)